

**BULLETIN NO. 1**

**Wednesday, the 2<sup>nd</sup> March, 2022**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 2<sup>nd</sup> March, 2022 from 03.00 P.M. to 03.30 P.M.)

**I. GOVERNOR'S ADDRESS**

The Speaker in pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly reported that the Governor was pleased to address the Haryana Legislative Assembly today, the 2<sup>nd</sup> March, 2022 at 2.00 P.M. under Article 176 (1) of the Constitution.

A copy of the Address was laid on the Table of the House.

**II. OBITUARY REFERENCES**

The Chief Minister made references to the deaths of the late:-

1. Bharat Ratna, Nightingale of India Lata Mangeshkar.
2. Freedom Fighters of Haryana.
3. Martyrs of Haryana.
4. Others.

and spoke for 6 minutes.

Shri Bhupinder Singh Hooda, Leader of the Opposition spoke for 4 minutes.

Shri Ram Kumar Gautam, a Member from the Treasury Benches, spoke for a while and made a suggestion that the name of Sh. Naveen Shekarappa, a medical student, who died in heavy shelling in Ukraine, may also be added in the above list and the same was agreed to. He further requested that a condolence message also be sent to the bereaved family.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute and made a suggestion that the name of Smt. Devi Pandey M/o Sh. Parveen Pandey, Chairman of Press Advisory Committee, Haryana Vidhan Sabha who had died on 20<sup>th</sup> January, 2022 may also be added and the same was agreed to.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

### **III. ANNOUNCEMENTS**

#### **(A) BY THE SPEAKER**

##### **(i) Panel of Chairpersons.**

Under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Speaker nominated the following members to serve on the Panel of Chairpersons:-

1. Shri Aseem Goyal, M.L.A.
2. Smt. Seema Trikha, M.L.A.
3. Shri Jagbir Singh Malik, M.L.A.
4. Shri Randhir Singh Gollen, M.L.A.

##### **(ii) Regarding leave of absence.**

The Speaker informed the House that he has received an intimation through an E-mail from Shri Lakshman Napa, M.L.A., in which he has expressed his inability to attend the Haryana Vidhan Sabha Session from 2<sup>nd</sup> March, 2022 to 4<sup>th</sup> March, 2022 due to his ill health.

#### **(B) BY THE SECRETARY**

The Secretary informed the House that the following Bills which were passed by the Haryana Legislative Assembly during its Session held in December, 2021 have since been assented to by the Governor.

#### **DECEMBER SESSION, 2021**

1. The Haryana Private Universities (Amendment) Bill, 2021
2. The Haryana Appropriation (No.4) Bill, 2021
3. The Haryana Pond and Waste Water Management Authority (Amendment) Bill, 2021
4. The Haryana Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Amendment and Validation) Bill, 2021
5. The Panchkula Metropolitan Development Authority (Amendment) Bill, 2021
6. The Haryana Management of Civic Amenities and Infrastructure Deficient Areas outside Municipal Area (Special Provisions) Bill, 2021

7. The Haryana Excise (Amendment) Bill, 2021
8. The Haryana Agricultural Produce Markets (Amendment) Bill, 2021

#### **IV. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE**

The Speaker presented the First Report of the Business Advisory Committee as under:-

The Committee met at 3.00 P.M on Monday, the 28<sup>th</sup> February, 2022 in the Chamber of the Hon'ble Speaker.

“The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Wednesday, the 2<sup>nd</sup> March, 2022 at 02.00 P.M. and adjourn at 06.00 P.M and on Tuesdays, Thursday & Friday will meet at 10.00 A.M. and adjourn at 02.00 P.M. without question being put.

On Wednesday, the 2<sup>nd</sup> March, 2022 the Assembly shall meet immediately half an hour after the conclusion of the Governor's Address and adjourn after the conclusion of business entered in the List of Business for the day.

The Committee further recommends that on Monday, the 7<sup>th</sup> March, 2022 the Assembly shall meet at 11.00 A.M. & adjourn at 03.00 P.M. without question being put.

The Committee further recommends that on Monday, the 14<sup>th</sup> and on 21<sup>st</sup> March, 2022 the Assembly shall meet at 02.00 P.M. & adjourn at 06.00 P.M. without question being put.

The Committee further recommends that on Wednesday, the 16<sup>th</sup> March, 2022 the Assembly shall meet at 10:00 A.M. and adjourn at 02.00 P.M. without question being put.

The Committee, after some discussion, further recommends that the Business on 2<sup>nd</sup> to 4<sup>th</sup> March, 2022, 7<sup>th</sup> & 8<sup>th</sup> March, 2022, 14<sup>th</sup> to 16<sup>th</sup> March, 2022, 21<sup>st</sup> March, 2022 and 22<sup>nd</sup> March, 2022 be transacted by the Sabha as under:-

THE HOUSE WILL MEET IMMEDIATELY HALF AN HOUR AFTER THE CONCLUSION OF THE GOVERNOR'S ADDRESS ON WEDNESDAY, THE 2<sup>ND</sup> MARCH, 2022 (02.00 P.M.)

1. Laying a copy of the Governor's Address on the Table of the House.
2. Obituary References.
3. Presentation and adoption of First Report of the Business Advisory Committee.
4. Papers to be laid/re-laid on the Table of the House.
5. Presentation of Reports of the Assembly Committees.
6. Presentation of Report of the Select Committee on the Sports University of Haryana Bill, 2021.

THURSDAY, THE 3 <sup>rd</sup> MARCH, 2022 (10.00 A.M)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. General Discussion on Governor's Address</li> <li>3. Non-Official Business under Rule-30</li> </ol>
FRIDAY, THE 4 <sup>th</sup> MARCH, 2022 (10.00 A.M)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. Resumption of General Discussion on Governor's Address.</li> <li>3. Presentation, Discussion and Voting on Supplementary Estimates (3<sup>rd</sup> Installment) for the year 2021-2022.</li> <li>4. Motion Under Rule-121.</li> <li>5. Legislative Business.</li> </ol>
SATURDAY, THE 5 <sup>th</sup> MARCH, 2022	HOLIDAY
SUNDAY, THE 6 <sup>th</sup> MARCH, 2022	HOLIDAY
MONDAY, THE 7 <sup>th</sup> MARCH, 2022 (11.00 A.M.)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks.</li> </ol>
TUESDAY, THE 8 <sup>th</sup> MARCH, 2022 (10.00 A.M.)	Presentation of Budget Estimates for the year 2022-23.
WEDNESDAY, THE 9 <sup>th</sup> MARCH, 2022	NO SITTING
THURSDAY, THE 10 <sup>th</sup> MARCH, 2022	NO SITTING
FRIDAY, THE 11 <sup>th</sup> MARCH, 2022	NO SITTING
SATURDAY, THE 12 <sup>th</sup> MARCH, 2022	HOLIDAY
SUNDAY, THE 13 <sup>th</sup> MARCH, 2022	HOLIDAY
MONDAY, THE 14 <sup>th</sup> MARCH, 2022 (02.00 P.M.)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. General Discussion on Budget Estimates for the year 2022-23.</li> <li>3. Presentation of Reports of the Assembly Committees.</li> <li>4. Legislative Business</li> </ol>
TUESDAY, THE 15 <sup>th</sup> MARCH, 2022 (10.00 A.M.)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. Resumption of General Discussion on Budget Estimates for the year 2022-23.</li> <li>3. Papers to be laid, if any</li> </ol>
WEDNESDAY, THE 16 <sup>th</sup> MARCH, 2022 (10:00 A.M.)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. Resumption of General Discussion on Budget Estimates for the year 2022-23.</li> <li>3. Presentation of Reports of the Assembly Committees.</li> <li>4. The Haryana Appropriation Bill in respect of Supplementary Estimates (3<sup>rd</sup> Installment) for the year 2021-22.</li> <li>5. Legislative Business.</li> </ol>
THURSDAY, THE 17 <sup>th</sup> MARCH, 2022	NO SITTING
FRIDAY, THE 18 <sup>th</sup> MARCH, 2022	HOLIDAY
SATURDAY, THE 19 <sup>th</sup> MARCH, 2022	HOLIDAY
SUNDAY, THE 20 <sup>th</sup> MARCH, 2022	HOLIDAY
MONDAY, THE 21 <sup>st</sup> MARCH, 2022 (02.00 P.M.)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. Reply by the Finance Minister on Budget Estimates for the year 2022-23 and Voting on Demands for Grants for the year 2022-23.</li> <li>3. Presentation of Reports of the Assembly Committees.</li> <li>4. Legislative Business.</li> </ol>
TUESDAY, THE 22 <sup>nd</sup> MARCH, 2022 (10.00 A.M.)	<ol style="list-style-type: none"> <li>1. Questions Hour</li> <li>2. Motion Under Rule 15 regarding Non-stop sitting.</li> <li>3. Motion Under Rule 16 regarding adjournment of the Sabha sine-die.</li> <li>4. Papers to be laid, if any.</li> <li>5. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2022-23.</li> <li>6. Legislative Business.</li> <li>7. Any other Business."</li> </ol>

The Parliamentary Affairs Minister moved –

That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

Shri Bhupinder Singh Hooda and Smt. Kiran Choudhry, Members from the Indian National Congress Party, spoke on this matter for a while.

The Chief Minister also spoke on this matter for a while.

*The motion was put and carried unanimously.*

#### **V. PAPERS RE-LAID/LAID ON THE TABLE OF THE HOUSE**

The Parliamentary Affairs Minister re-laid papers from Sr. Nos. 1 to 129 and laid from Sr. Nos. 130 to 161 on the Table of the House.

#### **VI. INTIMATION REGARDING BEST LEGISLATORS AWARD**

The Speaker informed the House that Smt. Nirmal Rani and Shri Neeraj Sharma, M.L.As. have been selected for Best Legislators Award by the Best Legislator Award Committee for the Year 2021-2022. He congratulated both the Members on Behalf of him and Members of the House.

He further invited the Chief Minister, the Deputy Chief Minister, the Leader of the Opposition, the Parliamentary Affairs Minister and the Deputy Speaker for awarding the both selected M.L.As.

Thereafter, both selected M.L.As. were awarded by the Members of the Best Legislator Award Committee with a citation, a Memento, a Shawl and a Cheque of Rs. 1 Lakh for their outstanding contribution to the Vidhan Sabha.

#### **VII. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES.**

- (i) The Chairperson (Shri Gian Chand Gupta, Speaker) of the Rules Committee laid on the Table of the House the Report of the Rules Committee containing the recommendations of the Committee regarding amendments in the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, as required under rule 242 *ibid*.

- (ii) The Chairperson (Shri Ranbir Singh Gangwa, Deputy Speaker) presented the Report of the Select Committee on the Sports University of Haryana Bill, 2021.

The Sabha then adjourned till 10.00 A.M. on Thursday, the 3<sup>rd</sup> March, 2022.

**CHANDIGARH**  
**the 02<sup>nd</sup> March, 2022.**

**SECRETARY.**

